

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

on 30.6.02

Counter of filed.

for orders

Bench

19.6.02

Order dated 20.6.2002

Applicant, a Junior Engineer of C.P.W.D. at Puri, having faced a transfer to Kuchabihar within nine months of his present posting, filed this Original Application in December, 2000 and on the strength of the interim protection given by this Tribunal, he is still continuing at Puri for all these one and half year.

A counter has been filed by the Respondents to-day, wherein it has been stated as under :

"... transfer order was made in a very unusual situation under pressure from the Central PWD Junior Engineers' Association (I), Eastern Zone".

From the above it appears that the transfer order in question was passed improperly and, therefore, the impugned order of transfer dated 5.12.2000 vide Annexure-3, in so far as being bad, Applicant is concerned, is hereby set aside/ and quashed.

In the result, having heard the learned counsel for the Applicant and Shri A.K. Bose, learned Sr. Standing Counsel for the Respondents, this O.A. is allowed. No costs.

*John*  
20/06/02  
MEMBER (JUDICIAL)

Copies of order  
may be sent to  
the Court for  
benevolence.

*N*  
21-6-02

*R*  
SOT